CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

OA NO. 1618/99

New Delhi this the day of 22nd July,1999

In the matter of:

H.C.Azad Singh
D-85,
S/o Sh. Lakhmi Chand,
R/o H.No.54, Pocket G-21,
Sector-7, Rohini,
Delhi-85.

.... Applicant

(By Advocate: Ms. Sumedha Sharma)

Vs.

- 1. Union of India through its Secretary Ministry of Home Affairs North Block New Delhi.
- Commissioner of Police Police Headquarters, I.T.O. M.S.O. Building, I.P.Estate, New Delhi.
- 3. Dy. Commissioner of Police
 Licensing (H.Q.) Delhi
 P.H.Q., I.T.O., M.S.O.Building
 I.P.Estate, New Delhi.
- 4. Addl. Commissionar of Police Headquarters, P.H.O., I.T.O., M.S.O.Building, I.P.Estate New Delhi.

.... Respondents

ORDER (ORAL)

By Reddy. J.

Counsel for applicant seeks to withdraw the OA.

The OA is, therefore, dismissed as withdrawn. No costs.

(R.K. AHDOJA)
Member (A)

Member (

(V.RAJAGOPALA REDDY) Vice Chairman (J)

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